

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Customs Appeal No.70103 of 2020

(Arising out of Order-in-Appeal No.NOI-CUSTM-000-APP-1008 to 1025-19-20 dated 14.10.2019 passed by Commissioner (Appeals) CGST, Noida)

M/s MKY Enterprises Pvt. Ltd., **.....Appellant**

VERSUS

Commissioner of CGST, Noida **....Respondent**

APPEARANCE:

Request for Withdrawal of Appeal, for the Appellant
Shri Santosh Kumar, Authorized Representative for the Respondent

CORAM: HON'BLE MR. P. K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING : 26.07.2024
DATE OF DECISION : 26.07.2024

The appeal is dismissed as withdrawn. For order, see order of date in Customs Appeal No.70086 of 2020.

(P. K. CHOUDHARY)
MEMBER (JUDICIAL)

(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)

LKS